

Proforma-A

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 10-02-2018 (For All Types of cases)				
	Name of the Court			
S.NO	Types of cases (Categories)	Pre-litigation Cases		
		Taken up	Disposal	Settlement Amt.
1	NI Act u/s 138			
2	Bank Recovery Cases	730	299	4626579
3	Labour disputes			
4 (i)	Electricity Bills (excluding non-compoundable theft cases)			
4(ii)	Water Bills (excluding non-compoundable theft cases)			
5	Other Criminal compoundable matrimonial and other civil disputes please specify			
6	BSNL Cases	820	51	295000
	Total	1550	350	4921579

Proforma-B

S.NO	Types of cases (Categories)	Pending Cases				
		a	b	c	d	e
		Taken up	Disposal	Settlement Amt.	Number of cases not reflected on NJDG (out of column No. (b) i.e. disposal of cases	Number of cases not reflected on NJDG (out of column No. (b) i.e. disposal of cases
1	Criminal Compaoundable cases	1248	930	99550		
2	NI Act u/s 138	35	1			
3	Bank Recovery cases					
4	MACT Cases	128	9	2417000		
5	Labour disputes cases					
6(i)	Electricity Bills (excluding non-compoundable)					
6(ii)	Water Bills (excluding non-compoundable)					
7	Matrimonial disputes	130	30			
8	Land Acquisition cases(pending in District courts and high cours only)					
9	Service matter relating to pay and allowances and retiral benfits					
10	Revenue cases(pending in District courts and high cours only)	1339	1339			
11	Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc. please specific the category	241	88			
	Total	3121	2397	2516550	0	0


 Secretary
 DLSA Ballia
 सचिव

जिला विधिक सेवा प्राधिकरण
 दिवानी न्यायालय, बलिया